

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 47(ND)10

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.07.2017**

NAME OF THE COMPANY: Mr. Ram Passotam Mittal V/s. M/s. Hotel Queen
Road Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

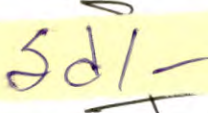
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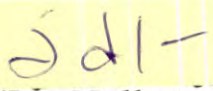
For the Petitioner (s)	:	Mr. Gopal Mukherjee, Sr. Advocate Mr. Yogesh Jagia, Advocate Mr. Atul Sharma, Advocate Mr. Nitesh Jain, Advocate Ms. Alisha Chopra, CS
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For the Respondent (s)	:	Mr. Arun Kathpalia, Sr. Counsel with Mr. Saurabh Kalia, Advocate Ms. Shuchi Sejwar, Advocate
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Order

For further arguments, ^{to} come up on 13th July, 2017 at 2:00 p.m.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)